

The High Level Committee (HLC) has considered the matter and decided to defer the decision on items relating to housing and road sectors, for want of area-wise details from the Government of West Bengal. In respect of the other sectors, assistance of Rs. 478.27 crore from NCCF has been approved.

Multi-purpose Identity cards

505. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government proposes to issue Multi-purpose Identity Cards to all the citizens in the country;

(b) if so, the details thereof; and

(c) the time by when Multi-purpose Identity Cards are likely to be provided to the citizens?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) The Government has proposed to create a National Population Register (NPR) in the country for which details on specific characteristics of each individual shall be collected at the time of 2011 Census. Besides this information, there will be photographs and finger biometrics of all those who are 18 years of age and above. The NPR for the coastal villages in 9 maritime States of Gujarat, Maharashtra, Goa, Karnataka, Kerala, Tamil Nadu, Andhra Pradesh, Orissa and West Bengal and 4 Union Territories (UTs) of Daman and Diu, Lakshadweep, Andaman and Nicobar Islands and Pudducherry, will be created ahead of 2011 Census during 2009-10, as one of the measures to strengthen the coastal security. The scheme for direct data collection in the coastal villages has been approved by the Government. Identity (smart) cards, are proposed to be issued to all those usual residents in these coastal villages who are of 18 years of age and above.

Status of coastal security scheme

506. SHRI O.T. LEPCHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the status of coastal security scheme;

(b) whether all the infrastructure promised under the scheme has been provided to all the States and Union Territories;

(c) if not, the reasons for the delay;

(d) whether Government is facing difficulty in procuring the speed boats etc. required/promised under the scheme; and

(e) what efforts are being made to procure the speed boats etc. in time and by when everything will be in place?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) A comprehensive Coastal Security Scheme, which is a supplemental initiative, was approved in January, 2005 for implementation over a five year period commencing

2005-06. The Scheme is under implementation in nine coastal States; viz. Gujarat, Maharashtra, Goa, Karnataka, Kerala, Tamil Nadu, Andhra Pradesh, Orissa and West Bengal, and four coastal Union Territories, viz. Daman and Diu, Lakshadweep, Pondicherry and Andaman and Nicobar Islands. Under the Scheme, 73 coastal police stations, 97 check posts 58 outposts and 30 operational barracks have been approved. The scheme also provides for 204 patrol boats fitted with modern navigational and maritime equipment for patrolling in coastal waters, and 153 jeeps and 312 motorcycles for patrolling along the coast. A lump sum assistance of Rs.10 lakhs per police station is also provided for computers and equipments, etc. The approved five-year outlay for the Scheme is Rs.400 crores for non-recurring expenditure and Rs.151 crores for recurring expenditure on fuel, maintenance and repairs of vessels and training of personnel.

So far, 59 coastal police stations have been operationalised. Supply of interceptor boats to the States/UTs has also started. 50% funds for construction of buildings (coastal police stations, check-posts, out-posts and barracks) to coastal States and full funds for construction work to Union Territories were initially released. Balance of funds for construction of buildings to the coastal States is released on the basis of progress of construction of the buildings. While some of the States/UTs have made considerable progress in construction activities, the progress in other States/UTs has been relatively slow. Local problems at the State level, like non-availability of land etc., have caused some delay. The physical and financial status of the scheme is given in Statement-I (See below).

(d) and (e) No, Sir. As per the contract signed in March, 2008, for supply of boats under the Coastal Security Scheme, the original delivery schedule was to commence from April, 2009 and complete by April, 2011. But, in view of the recent Mumbai incidents, a need was felt for expeditious supply of boats to the States/Union Territories. Accordingly, the delivery schedule of the boats has been compressed by six months. The supply of boats has started and 14 boats have been delivered to coastal States/UTs by June, 2009. The boats are now regularly being delivered and all the boats are expected to be in place as per compressed delivery schedule.

Statement

Financial Status of Release under the Coastal Security Scheme (as on 30.06.2009)

S.No.	Name of State/ UT	Approved Outlay (Rs. in lakhs)	Total release of funds (Rs. in lakhs)
1	2	3	4
1	Gujarat	5842.60	816.000
2	Maharashtra	4092.60	460.800
3	Goa	1653.50	122.450
4	Karnataka	2711.90	211.900
5	Kerala	4356.00	120.600

1	2	3	4
6	Tamil Nadu	4408.00	647.000
7	Andhra Pradesh	3267.00	279.000
8	Orissa	2722.50	83.370
9	West Bengal	3353.40	203.900
10	Puducherry	544.50	44.500
11	Lakshadweep	936.80	136.800
12	Daman and Diu	668.35	68.350
13	Andaman and Nicobar Islands	2604.00	77.788
	SUB-TOTAL :	37161.15	3272.458
14	Training charges to Coast Guard	-	136.609
15	Payments for Boats	-	8830.17
16	Custom Duty for Boats	-	1357.286
	GRAND TOTAL :	37161.15	13596.47

Status of Physical progress of Coastal Security Scheme on 30.06.2009

State/UT		Coastal Police Stations				
		Sanctioned Nos.	Mode Operational	Construction complete	Construction in progress	Construction not yet started
1	2	3	4	5	6	7
Gujarat	Coastal PS	10	10	9	1	-
	Check-post	25	Nil	1	7	17
	Out-post	46	Nil	3	32	11
Maharashtra	Coastal PS	12	12	-	4	8
	Check-post	32	9	18	Nil	14
	Barracks	24	Nil	17	Nil	7
Goa		3	3	-	1	2
Karnataka		5	5	5	-	-
Kerala		8	1	1	-	7
Tamil Nadu	Coastal PS	12	12	12	Nil	-
	Check-post	40	16	16	19	5
	Out-post	12	Nil	2	4	6
Andhra Pradesh	6	6	6	-	-	
Orissa		5	0	-	2	3
West Bengal	Coastal PS	6	4	-	-	6
	Barracks	6	Nil	Nil	Nil	6
Pondicherry		1	1	-	-	1

1	2	3	4	5	6	7
Lakshadweep		4	4	-	2	2
Daman and Diu		1	1	-	1	Nil
A and N Islands	-	-	-	-	-	
TOTAL :	Coastal PS	73	59	33	11	29
	Check-post	97	25	35	26	36
	Out-post	58	Nil	5	36	17
	Barracks	30	Nil	17	Nil	13

Lack of funds for parks in NDMC area

‡507.SHRI ALI ANWAR ANSARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that New Delhi Municipal Council does not have the required fund and manpower for the maintenance and development of parks in its area due to which there is no improvement in the condition of parks;

(b) if so, the time by when Government would fulfil the Council's requirements;

(c) whether the development work carried out in the park situated in phase-I, Baba Kharag Singh Marg lacks quality and the track made recently is in damaged condition; and

(d) if so, the action to be taken against the officers responsible for the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir. The New Delhi Municipal Council has sufficient funds and manpower for maintenance of parks owned and maintained by it.

(b) Does not arise.

(c) and (d) No, Sir. However, whenever any deficiency regarding maintenance of parks is noticed, the same is attended to quickly.

Funds to Bihar under Police Modernisation Scheme

‡508.SHRI ALI ANWAR ANSARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government provides fund to the Naxal affected States for the Modernization of Police Force (MPF) so as to make the forces deployed at affected areas capable of facing Naxalites;

(b) if so, the funds demanded by the State of Bihar under this head and the allocation made by the Centre under different heads for the modernization of police; and

(c) the details of Government's plan for development of Naxal affected areas and the allocation made for Bihar under the same, district-wise?

‡Original notice of the question was received in Hindi